

**RAJASTHAN HIGH COURT, JODHPUR**

**ORDER**

No.Estt.(RJS)/65/2026

Date:- 27/04/2026

I

Whereas vide this office order No. Estt.(RJS)/127/2017 dated 02.11.2017, the following officer was granted the Selection Scale in District Judge Cadre from the date mentioned against his name:-

NAME OF OFFICER	UID NO.	DATE OF GRANT OF SELECTION SCALE
SHRI ARUN KUMAR PAREEK	RJ0127	01.10.2016

And whereas pursuant to recommendation of the Court, the State Government vide its order No. F.07(14)Nyay/1988 PART-I/67549 dated 23.04.2026 has sanctioned one supernumerary post of Selection Scale in District Judge Cadre in the pay scale of Rs. 57,700–70,290 (old) and Rs. 1,63,030–2,19,090 (new) (Pay Level J-6) for the period from 11.01.2014 to 30.09.2016, therefore, in continuation of above order dated 02.11.2017, **SELECTION SCALE** is hereby granted accordingly to the following officer for the period mentioned against his name as under:-

NAME OF OFFICER	UID NO.	PERIOD
SHRI ARUN KUMAR PAREEK	RJ0127	11.01.2014 to 30.09.2016

II

Pursuant to recommendation of the Court, the State Government vide its order No. F.07(14)Nyay/1988 PART-I/67549 dated 23.04.2026 has sanctioned one supernumerary post of Super Time Scale in District Judge Cadre in the pay scale of Rs. 1,99,100–2,24,100 (Pay Level J-7) for the period from 11.01.2017 to 30.09.2017 (the date of superannuation), therefore, in terms of the State Government's Order, **SUPER TIME SCALE** of Pay in District Judge Cadre i.e. Rs. 199100-224100 (Pay level J-7) is hereby granted to the following Officer with effect from the date mentioned against his name:-

NAME OF OFFICER	UID NO.	DATE OF GRANT OF SUPER TIME SCALE	REMARKS
SHRI ARUN KUMAR PAREEK	RJ0127	11.01.2017	Since Retd.

BY ORDER

  
REGISTRAR GENERAL

No.Estt./RJS/B2(i)/12/2016/1902

Date:- 27/04/2026

Copy forwarded to the following for information and necessary action:-

1. The Secretary to the Law Minister, Government of Rajasthan, Jaipur.
2. The Principal Secretary to the Government, Law Department-Cum-Legal Remembrancer, Rajasthan, Jaipur
3. The Secretary to the Government of Rajasthan, Department of General Administration (Gr.2), Jaipur.

4. The Secretary, Lokayukta, Sachivalaya, Jaipur.
5. The Accountant General, Rajasthan, Jaipur.
6. The Registrar-Cum-Principal Private Secretary to Hon'ble the Chief Justice, Rajasthan High Court, Jodhpur/Jaipur.
7. The Registrar(Vig.)/(Admn.)/(Admn.Sub.Court)/(Rules)/(Examination)/(Class.)/OSD(F&I)/O.S.D.(Computer),Rajasthan High Court, Jodhpur.
8. The Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur through P.S., Member Secretary, Rajasthan State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
9. Judge, Labour Court No.1, Jaipur Metropolitan-II.
10. Shri Arun Kumar Pareek, retired Officer of District Judge Cadre. R/o House No.102, D.2A, Kamal Vrandavan Apartment, Meera Marg, Banipark, Jaipur-302016.
11. Judge, Family Court, Churu, last posting place of Shri Arun Kumar Pareek.
12. The Director, Rajasthan State Judicial Academy, Jodhpur.
13. Concerned Treasury Officer.
14. P.S. to all Hon'ble Judges sitting at Jodhpur.
15. Computer Cell, RHC, Jodhpur with the direction to upload on the official website of the Rajasthan High Court.

**Personal File/Service-Book Clerk/**

T/P Clerk/Jr. Actt./Misc.Clerk/

D.E.Clerk-RJS Estt./

Conf./Accounts/General/

Sub. Court/Statistics/RJS Leave

A.A.O.(Bill)/Pension Cell/

Building Cell/Budget

*Umesh P*  
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**REGISTRAR GENERAL**